

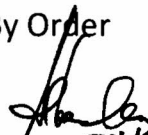
NOTICE

Notice No. XXXIII-20/2016-18-175, Dated: 06.01.2018

This is to notify all the local Vendors, Suppliers and Manufacturers who are in transaction of goods/services with the Hon'ble Court that the Government eMarketplace (GeM) portal has been endorsed by the Finance Department, Government of Odisha as a Government approved platform for procurement of Goods and Services.

Therefore all the local Vendors/Firms, Suppliers and Manufacturers are requested to register their Firms in the Government eMarketplace portal at the earliest so as to enable the State Government Departments to facilitate effective procurement of Goods and Services through GeM portal. The Vendors/Firms, Suppliers and Manufacturers are further requested to intimate their status of registration in the GeM portal to the Hon'ble Court at the earliest.

By Order


Registrar (Judicial)

High court of Orissa, Cuttack